



**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

**O.A. No.060/00991/2019**

Chandigarh, this the 10<sup>th</sup> of February 2021

**HON'BLE MRS. AJANTA DAYALAN, MEMBER (A)**

Baljinder Singh aged about 30 years, son of late Sh. Bir Singh, mate (Elect) of GE (AF), Bhisiana resident of VPO Burj Mehma, Tehsil and District Bathinda (Punjab) Group D Pin Code- 151001.

**....Applicant**

(BY: Mr. Deepak Gupta, Advocate)

**Versus**

1. Union of India through Chief Engineer (AF) WAC Plam, Delhi Cantt, New Delhi – 110011.
2. Chief Engineer, Western Command, PIN 90853, C/o 56 APO.
3. Commander Works Engineer (AF), Bhisiana, Bathinda, Pin Code – 151004.
4. Garrison Enginer (AF) Bhisiana, Bathinda – 151004.

**... .Respondents**

(BY: Mr. Sanjay Goyal, Advocate)

**O R D E R(Oral)**

**AJANTA DAYALAN, MEMBER (A):**

1. Learned counsel for the applicant states that the applicant has since been granted appointment on compassionate ground. As such, the O.A. has been rendered infructuous.
2. The O.A is disposed of having been rendered infructuous.

**(AJANTA DAYALAN)  
MEMBER (A)**

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